

(2)

Central Administrative Tribunal
Principal Bench

O.A.No.2470/2002

New Delhi, this the day of 23 rd September, 2002

Hon'ble Shri Kuldip Singh, Member(J)

1. Smt. Soran Devi,
Widow of Late Shri Khemi Chand,
Ex.Civilian Group 'D' employee (Barber),
Military Hospital, Agra Cantt.

Residential Address

House No. 63-A/SJ-19, Shatrujeet Nagar,
Defence Colony, Agra (U.P.).

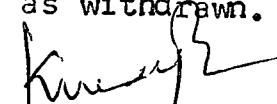
2. Trilok Chand,
S/o Late Shri Khemi Chand,
Ex.Civilian Group 'D' Employee(Barber)
Military Hospital, Agra Cantt. (U.P.)
Residential Address: As above: that of his mother
(By Advocate: Shri D.N.Sharma) ...Applicants.

Versus

1. Union of India,
through the Secretary to the Govt. of India,
Ministry of Defence,
South Block, New Delhi.
2. The Director General of Medical Services(Army),
(DGMS-3(B), Adjutant General's Branch,
New Delhi-110001.
3. The Commandant,
Military Hospital,
Agra Cantt. U.P. ...Respondents.

ORDER(ORAL)

Learned counsel for the applicants seeks permission
to withdraw the O.A. Permission granted. The O.A. is
accordingly dismissed as withdrawn.


(Kuldip Singh)
Member(J)